## NATIONAL COMPANY LAW TRIBUNAL **DIVISIONAL BENCH CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 07/06/2017 AT 02.30 PM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER

: TCP/250/ (IB)/2017 **PETITION NUMBER** 

: LGC PROMOCHEM INDIA PVT LTD NAME OF THE PETITIONER(S)

: ORCHID CHEMICALS & PHARMACEUTICALS LTD NAME OF THE RESPONDENT(S)

**UNDER SECTION** : 433 (e)(f)

**SIGNATURE** S.No. NAME (IN CAPITAL) **DESIGNATION** 

REPRESENTATION BY WHOM

A. Come Somleon Com Somleon Vikram Jahr Shruti Krichnan

Counsel representing both the parties present. Counsel for petitioner submitted that the matter has already been settled and prayed for withdrawing the petition. Prayer is granted. The petitioner is dismissed as withdrawn.

(CH. MOHD. SHARIEF TARIO) (MEMBER (JUDICIAL)

(K. ANANTHA PADMANABHA SWAMY) (MEMBER (JUDICIAL)

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